

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH  
**ORIGINAL APPLICATION NO. 180/00552/2018**  
Tuesday, this the 11<sup>th</sup> day of September, 2018

**CORAM**

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

<p>1. Anil Kani S/o.Raman Kani, aged 41 years, SDE(CP) HRMS No.200205477 Office of the GMTD, BSNL, South Bazar Kannur-670 002, residing at Kani House Maangattidom P.O Kannur-670 643</p> <p>2 Sunil Kumar.S S/o.N.Sudhan, aged 40 years SDE (NQM), HRMS No.200202635 Office of the Divisional Engineer, BSS Microwave Station,BSNL Alappuzha, residing at Manaparambil House Aykyabharatham, South Aryad Alappuzha – 688 006</p>	<p style="text-align: right;">... <b>Applicants</b></p>
---	---

**[By Advocates Mr.M.R.Hariraj and Mr.P.A.Kumaran]**

V.

<p>1. Bharat Sanchar Nigam Ltd., Represented by C&amp;MD, Corporate Office Bharat Sanchar Bhawan, Janpath, New Delhi – 110 001</p> <p>2. Director H.R, BSNL, Corporate Office, Bharat Sanchar Bhawan Janpath, New Delhi – 110 001</p>	<p style="text-align: right;">... <b>Respondents</b></p>
---	--

**(By Advocate Mr.Jaju Babu Sr with Mr.George Kuruvila for R 1-2)**

This application having been finally heard on 11.9.2018, the Tribunal on the same day delivered the following in the open court.

**O R D E R (ORAL)**

***Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER***

Ms.Lakshmi, Advocate representing Mr.M.R.Hariraj, learned counsel for the applicants seeks permission of this Tribunal to withdraw the Original

Application with liberty to re-agitate the issue involved in this O.A. The Original Application is permitted to be withdrawn with liberty to re-agitate the issue involved in this matter, if they choose to do so. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

SV

**List of Annexures**

Annexure A-1	-	A true copy of the BSNL Management Service Recruitment Rules, 2009
Annexure A-2	-	True copy of the Judgement dated 02.11.2017
Annexure A-3	-	True copy of the representation dated 22.6.2018
Annexure A-4	-	True copy of the letter No.451-31/2015-Pers(DPC)/19 dated 19.6.2018
Annexure A-5	-	True copy of the letter No.451-31/2015-Pers(DPC)/21 dated 22.6.2018

.....